

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3820
TO BE ANSWERED ON 03.01.2019

PEOPLE LIVING BELOW POVERTY LINE

3820. SHRI B.V. NAIK:
SHRI BHEEMRAO B. PATIL:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the number of people living Below Poverty Line (BPL) at present in the country including backward rural regions, State/UT-wise;
- (b) whether the Government has fixed or proposes to fix any target for the upliftment of all the poor people who are living BPL;
- (c) if so, the details thereof along with the target fixed, if any, during the last three years and the current year and the present position with regard to upliftment of these people above poverty line;
- (d) if not, the reasons therefor; and
- (e) whether the Government has chalked out any programme to reduce the number of such families and if so, the details thereof?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) to (e): A combined Socio Economic and Caste Census (SECC) 2011 was conducted by States/Union Territories to rank households across the country for both rural & urban areas on identified socio-economic parameters. SECC-2011 provides data on households regarding various aspects of their socio-economic status – viz. housing, land- holding/landlessness, educational status, status of women, differently abled, occupation, possession of assets, SC/ST households, incomes, etc. SECC 2011 data captures respondent based disclosures on socio economic status of 17.97 crore rural households which has allowed automatic exclusion of 07.07 crore (39.34 %) of households as not poor on the basis of 13 parameters, automatic inclusion of 0.16 crore (0.89%) households as poorest of the poor on the basis of 5 parameters and grading of deprivation of 8.70 crore (48.41%) of rural households on the basis of seven parameters. Statement indicating State/UT-wise details of households showing Automatic Exclusion, Automatic Inclusion and Deprivation is given at **Annexure**. Programme specific priority list of beneficiaries is generated, through the granular details available in the SECC 2011, for meeting programmes/schemes objectives to bring about overall improvement in the quality of life of the people in rural areas, including backward regions. SECC -2011 data is being used for selecting beneficiaries in Pradhan Mantri Awaas Yojana - Gramin (PMAY-G), Deen Dayal Antyodaya Yojana – National Rural Livelihood Mission(DAY-NRLM), Pradhan Mantri Ujjwala Yojana(PMUJ) of the Ministry of Petroleum & Natural Gas, Deen Dayal Upadhyaya Gram Jyoti of the Ministry of Power, Deen Dayal Upadhyay – Gramin Kaushalya Yojana (DDU-GKY) etc.

**Annexure referred to in reply to Lok Sabha Unstarred Question No. 3820
due for answer on 03.01.2019**

States/UTs.	Total Households	Automatic Exclusion	Automatic Inclusion	Considered for Deprivation	Households with no Deprivation
01 - JAMMU & KASHMIR	1601606	761875	13791	825940	239595
02 - HIMACHAL PRADESH	1263756	840852	1938	420966	161111
03 - PUNJAB	3269467	2438567	8004	822896	44651
04 - CHANDIGARH	15657	9250	10	6397	2472
05 - UTTARAKHAND	1479742	823330	4726	651686	221798
06 - HARYANA	2969509	1779954	6519	1183036	185907
07 - NCT OF DELHI	1051097	881667	1127	168303	78559
08 - RAJASTHAN	10223073	4069999	72091	6080983	915771
09 - UTTAR PRADESH	26015592	12466832	68190	13480570	3099215
10 - BIHAR	17829066	4793001	37657	12998408	2122354
11 - SIKKIM	88723	39442	235	49046	15566
12 - ARUNACHAL PRADESH	201842	118987	3559	79296	6359
13 - NAGALAND	284310	97323	969	186018	3577
14 - MANIPUR	448163	147003	4963	296197	59544
15 - MIZORAM	111626	44437	512	66677	178
16 - TRIPURA	697062	165435	33343	498284	96826
17 - MEGHALAYA	485897	151711	1224	332962	5456
18 - ASSAM	5743835	1689138	33451	4021246	1128387
19 - WEST BENGAL	15756750	3302481	203209	12251060	2194794
20 - JHARKHAND	5044234	1566811	52045	3425378	731317
21 - ODISHA	8677615	1628400	119772	6929443	1199071
22 - CHHATTISGARH	4540999	819609	112084	3609306	429979
23 - MADHYA PRADESH	11288946	3301696	396787	7590463	842437
24 - GUJARAT	6920473	3236193	31216	3653064	685092
25 - DAMAN AND DIU	31795	16707	3519	11569	5256
26 - DADRA & NAGAR HAVELI	45352	15780	298	29274	3896
27 - MAHARASHTRA	13841960	5440356	227678	8173926	2109769
28 - ANDHRA PRADESH	9344180	3595077	59470	5689633	867529
29 - TELANGANA	5643739	3143322	13543	2486874	350715
30 - KARNATAKA	8048664	4022702	30074	3995888	1159349
31 - GOA	220731	185010	135	35586	11770
32 - LAKSHADWEEP	10929	9410	13	1506	51
33 - KERALA	6319215	4388457	14289	1916469	447302
34 - TAMILNADU	10088119	4657981	38549	5391589	686650
35 - PUDUCHERRY	115249	65854	311	49084	8748
36 - ANDAMAN & NICOBAR ISLANDS	68481	39354	168	28959	12983
Total	179787454	70754003	1595469	107437982	20134034